

DISTRICT AND SESSIONS COURT, AURANGABAD

- Read : 1. Hon'ble High Court Letter No.Rule/X-2308/84/400 dtd. 06.10.2007.
2. Hon'ble High Court Letter No.Rule/X-2304/84/78, dtd. 09.07.2015.
3. District Court Office Order No.Admn/B-1/17/2018 dtd.12.06.2018..
4. District Court Office Order No.Admn/B-1/31/2019 dtd.22.10.2019.
5. District Court Office Order No.Admn/B-1/09/2021 dtd.15.09.2021.

OFFICE ORDER

No.B-1 (12) / 2022

In view of the High Court letters referred to above, the Committee of four members was constituted to enquire into the complaints of Sexual Harassment of Class-III and Class-IV female employees working on the establishment of District and Sessions Court, Aurangabad. In exercise of the powers conferred by Section 4(1) of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 the undersigned is pleased to re-constitute the "*Internal Complaints Committee*" (*Vishakha Committee*) as under :

1. Smt.A.D.Deo,
District Judge-1, Aurangabad. Chairperson
2. Smt.A.R.Kapale,
Superintendent, District and Sessions Court, Aurangabad. Member
3. Shri.V.K.Sarosiya,
Superintendent, District and Sessions Court, Aurangabad. Member
4. Dr.Jyoti Shirish Khedgikar, M.D.S.,
R/o.B-2, "Sudarshan Park", Vedantnagar, Opposite
M.I.D.C. Office, Aurangabad. Member
(Mobile No.98509 00550)

This Committee shall enquire into the matter and complete the enquiry within a period of ninety days.

- (2) -

The member appointed from amongst the non-governmental organization or associations shall be paid such fees or allowances for holding the proceedings of the internal Committee as may be prescribed.

District and Sessions Court, }
 }
Aurangabad. Date : 15.06.2022 }
(Y.G.Khobragade)
Principal District Judge,
Aurangabad.

No.Admn./12212/2022

Copy submitted with respects to :-

01. The Hon'ble Registrar General, High Court, Bombay-400 032.
02. The Registrar (Inspection-I), High Court, Appellate Side, Bombay-400 032

Copy forwarded with compliments for information & necessary action to :

01. Smt.A.D.Deo, District Judge-1, Aurangabad.
02. The Civil Judge (Senior Division), Aurangabad.
03. The Chief Judicial Magistrate, Aurangabad.
04. The Civil Judge, Senior Division (Corporation Court), Aurangabad
05. The Secretary, District Legal Services Authority, Aurangabad.
06. The Judicial Magistrate, F.C. (Railways), Aurangabad.
07. The District Government Pleader, Aurangabad.

The Heads of the Offices (Sr.No.2 to 7) are directed to bring this order to the notice of all the lady employees working on their establishment and report the compliance.

08. Smt.A.R.Kapale, Superintendent, District and Sessions Court, Aurangabad.
09. Shri.V.K.Sarosiya, Superintendent, District and Sessions Court, Aurangabad.
10. Dr.Jyoti Shirish Khedgikar, M.D.S., R/o.B-2, "Sudarshan Park", Vedantnagar, Opposite M.I.D.C. Office, Aurangabad. (Mobile No.98509 00550)
11. The Senior Court Manager, District Court, Aurangabad.
12. The Superintendent (Admn.), District and Sessions Court Aurangabad.

She is directed to bring this order to the notice of all the lady employees working in the District Court, Aurangabad and report the compliance.

13. The Assistant Superintendent (C & F), District and Sessions Court, Aurangabad.
14. D.S.A. Computer Section, District Court, Aurangabad with a direction to upload this office order on official website of District Court, Aurangabad.
15. Notice Board, District and Sessions Court, Aurangabad.

District and Sessions Court, }
 }
Aurangabad. Date : 15.06.2022 }
(Y.G.Khobragade)
Principal District Judge,
Aurangabad.